(c) Land has been allotted to or earmarked for allotment to housebuilding co-operative societies which were either dispossessed of their land or in whose favour Government had issued notices under section 4 and/or section 6 of the Land Acquisition Act, 1894, and which had deposited with Government necessary money there-tor. In the case of other societies no land is available where municipal services-such as water, sewerage and electricity can be provided within the next five to ten years. However, these societies have been requested to intimate by 31st October, 1964 whether they are interested in the allotment of undeveloped land in such areas (i.e., areas where services cannot be provided). The question of allotment of land to them will be considered on receipt of their replies which are awaited.]

इंजीनियरी कालेजों में राज्यों के विद्यार्थियों का कोटा

४६८ श्री राम सहाय: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि ग्रिखल भारतीय तकनीकी शिक्षा परिषद् ने श्रपनी पिछली बैठक में जो यह निर्णय किया था कि इंजीनियरी कालेजों में २५ प्रतिशत स्थान दूसरे राज्यों के विद्यार्थियों के लिये सुरक्षित होने चाहियें उस पर किन किन राज्यों ने ग्रमल किया ?

I QUOTA FOR STUDENT FROM STATES AT THE ENGINEERING COLLEGES

468. Shri RAM SAHAL Will the Minister of Education be pleased to state the names of the States which have implemented the decision taken hy the Al\ India Council of Technical Education at their last meeting to the effect that 25 per cent, of the seats should be reserved for students from other States at the Engineering Colleges?]

शिक्षा मंत्री (श्री एम॰ सी॰ जानला): उपलब्ध प्रतिवेदनों के श्रनुसार, पंजाब, केरल तथा श्रांध्र प्रदेश ने परिषद् की सिफारिशें मान ली हैं। वाकियों से उत्तरों की प्रतीक्षा है।

t[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) According to the reports received, Punjab, Kerala and Andhra Pradesh have accepted the recommendations of the Council Replies from the rest are awaited.]

श्रीनगर में कारगिल रोड पर सुरंगों का बिछाया जाना

४६१. श्री गिरिराज किशीर कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि कुछ दिन पहले पाकिस्तानी जासूसों ने श्रीनगर में कार्रागल रोड पर सुरंगें बिछा दी थीं ;
- (ख) यदि हां, तो उन के विस्फोट से कितना नुकसान हुन्ना ; स्रौर
- (ग) ऐसी कार्यचाहियों के पुनः होने से रोकने के लिये सरकार ने क्या कदम उठाये हैं ?

t[MINING OF KARGIL ROAD IN SKIN AGAR

- 469. SHRI G. K. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some day_s back Pakistani agents laid mines on the Kargil Road in Srinagar;
- (b) if so, the amount of loss that resulted from their explosion; and
- (c) the steps taken by Government to prevent recurrence of such activities?]

गृह-कार्य मंत्री (श्री गलजारीलाल नन्दा): (क) जी हां।

- (ख) कारगिल के समीप बिम्बट नाले पर एक पूल उड गया। जम्म व काश्मीर सरकार की एक गाडी कारगिल के समीप पश्क्यम गांव के पास एक सूरंग से टकराई। इसके फलस्वरूप उस गाडी का धगला भाग उड गया ग्रीर उस गाड़ी के चालक ग्रीर सफाई करने गाले को मामली चोटें बाई ।
- (ग) इस का सम्बन्ध मुख्यतः राज्य सरकार से है। वे स्थिति पर ध्यान दे रहे हैं भ्रौर ऐसी कार्यवाहियों के पून: होने से रोकने के लिए ब्रावश्यक कदम उठा रहे

t[THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) Yes, Sir.

- (b) A bridge across Bimbat Nullah near Kargilawas blown off. A vehicle of the Jamniu and Kashmir Government struck a mine near village Pashkyum nsar Kargil as a result of which the front portion of the vehicle was blown cff and the driver and the cleaner of the vehicle sustained minor injuries.
- (c) This is primarily the concern of the State Government. They are watching the situation and are taking necessary steps to prevent recurrence of such activities.]

SETTING UP OF UNIVERSITIES AT KAKPUR AND MEERUT

470. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state-.

- (a) whether the Government of Uttar Pradesh have recently approached the University Grants Commission for setting up universities at Kanpur and Meerut;
- (b) if so, whether the University Grants Commission has given permission for the same; and
- (c) when these universities likely to be set up?
 - f[] English translation.

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Not recently, but in 1959 and 1960 the Government of Uttar Pradesh did approach the University Grants Commission for establishing universities at Meerut and Kanpur.

to Questions

- (b) Yes, Sir.
- (c) The matter is under the consideration of the Government of Uttar Pradesh.

COMPLAINTS AGAINST DELHI POLICE

- 471. SHRI STTARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it i_s a fact that Government received some complaints from Delhi citizens against the Delhi Police in the month of July, 1964: and
- (b) if so, what is the number of complaints of a serious nature and what action has been taken on them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Sir.

- (b) 15. The details of action taken are as follows:
 - (i) In 1 case departmental action is being taken against the official.
 - (ii) In 11 cases allegations were not substantiated on inquiry.
 - (iii) 3 cases are under investigation.

COMMONWEALTH EDUCATION CON-FERENCE IN OTTAWA

472. SHRI S. C, DEB. Will the Minister of EDUCATION be pleased to state whether it is a fact that he headed the delegation to the third Commonwealth Education Conference held in Ottawa from 21st August, 1964 to I 4th September, 1964.